

**Expansion of employment exchange for industries**

562. SHRI A. U. SINGH DEO: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the number of employees and employers registered on Employment Exchange for Industries and the number successfully matched as per requirements;

(b) whether Government plans to expand the scope of the exchange to the services industry, if so, details thereof and timeline for the same, if not, reasons therefor;

(c) whether Government plans on charging for the services provided for the website, if so, details thereof and its implications on the usage of the same; and

(d) whether Government has undertaken measures to ensure that skilled manpower is provided to prospective employers through the employment exchange?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) 3,45,071 job seekers and 2933 employers have registered on the portal namely "Employment Exchange for Industries" as on 25th April 2016. The main objective of the portal is to facilitate matchmaking between job seekers and employers for their mutual benefits, and as such no information on successful match between employees & employers is available.

(b) Presently, mainly the employers belonging to manufacturing sector are using the information available on the portal. However, the employers from service sector can also use the portal.

(c) No, Sir.

(d) The main objective of the portal is to facilitate matchmaking between job seekers and employers for their mutual benefits. With the launch of "National Career Service (NCS)" by Ministry of Labour & Employment, there is a need for convergence of portal "Employment Exchange for Industries" with the "National Career Service".

**Direct market intervention strategies for MSMEs**

563. SHRI AVINASH PANDE: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government is of the view that to strengthen the livelihood linkages of MSMEs, direct market interventions strategies should be increasingly adopted;

(b) if so, what efforts have been made by Government in this regard to tighten these linkages; and

(c) what are the present mechanism available in India for MSMEs to handle insolvencies and bankruptcies, with an appropriately structured social security base?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) to (c) Ministry of Micro, Small and Medium Enterprises (MSME) has been providing subsidy under Credit Linked Capital Subsidy Scheme (CLCSS) and margin money subsidy through Prime Minister's Employment Generation Programme (PMEGP). Provision of subsidy effectively lowers the cost of borrowing for Micro and Small Enterprises (MSEs) thereby enhancing the viability and profitability of such enterprises. There are several laws, at present, to handle insolvencies and bankruptcies. These include Companies Act, 2013, Recovery of Debt Due to Banks and Financial Institutions Act, 1993 (RDDBFI), The Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (SARFAESI) and Sick Industrial Companies (Special Provisions) Act, 1985 (SICA). Insolvency of individuals is covered under The Presidency Towns Insolvency Act, 1909, and Provincial Insolvency Act, 1920. The existing mechanism involves time consuming processes. Therefore, Government has introduced a comprehensive Insolvency and Bankruptcy Bill, 2015 in the Parliament.

#### **Promotion of rural industries in Madhya Pradesh**

†564. DR. VIJAYLAXMI SADHO: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether steps are being taken to promote rural industries in the country;

(b) if so, the details of amount allocated, disbursed and spent during the last three years for this purpose, State-wise and year-wise; and

(c) the details of various steps being taken to promote rural industries in Madhya Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) Yes, Sir.

(b) State-wise and year-wise details of amount allocated, disbursed and spent during the last three years for promotion of rural industries are given in the Statement (*See* below).

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† Original notice of the question was received in Hindi.